

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:4765  
ANSWERED ON:23.04.2010  
PROJECTS LIKELY TO BE COMMISSIONED  
Pratap Narayanrao Shri Sonawane

**Will the Minister of TOURISM be pleased to state:**

- (a) the details of on-going tourism projects in the country including Maharashtra, State-wise;
- (b) the details of funds provided in this regard; and
- (c) the time by which these projects are likely to be commissioned?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TOURISM(SHRI SULTAN AHMED)

(a) to (c): Development and promotion of tourism is primarily undertaken by the State Governments/Union Territory Administrations themselves. However, Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, identified in consultation and interaction with them, subject to availability of funds and inter-se- priority under various schemes of the Ministry.

List of projects sanctioned during the first three years of the 11th Five Year Plan for the integrated development of tourism in the country including the State of Maharashtra is at Annexure.

Implementation of projects sanctioned by the Ministry of Tourism, is the responsibility of the concerned State Government/Union Territory Administration. However, the Ministry of Tourism monitors physical and financial progress of the sanctioned projects through site visits and review meetings from time to time.

**ANNEXURE**

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.4765 ANSWERED ON 23.4.2010 REGARDING PROJECTS LIKELY TO BE COMMISSIONED.

LIST OF PROJECTS SANCTIONED DURING THE FIRST THREE YEARS (2007-08, 2008-09 AND 2009-10) OF ELEVENTH FIVE YEAR PLAN

(Rs. in lakhs)

Sr.No	State	Number of Project	Amount Sanctioned
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1	Andhra Pradesh	30	14,269.82
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2	Arunachal Pradesh	37	10,131,06
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3	Andman & Nicobar	0	0
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4	Assam	15	4,455.39
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5	Bihar	15	3,923.60
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6	Chandigarh	14	2,858.71
7	Chattisgarh	6	2,427.91
8	Dadra & Nagar Haveli	3	24.88
9	Daman & Diu	1	12.50
10	Delhi	19	6,641.83
11	Goa	3	4,814.91
12	Gujarat	12	3,430.76
13	Haryana	22	5,957.79
14	Himachal Pradesh	25	7,648.88
15	Jammu and Kashmir	91	15,163.90
16	Jharkhand	10	1,155.47
17	Kerala	29	8,692.70
18	Karnataka	22	10,520.10
19	Lakshadweep	1	782.73
20	Maharashtra	11	5,890.29
21	Manipur	25	7,344.17
22	Meghalaya	15	3,386.32
23	Mizoram	16	4,417.25
24	Madhya Pradesh	37	11,991.65
25	Nagaland	47	7,260.74
26	Orissa	29	9,717.77

27 Puducherry 13 2,421.66

28 Punjab 7 3,313.94

29 Rajasthan 19 8,565.41

30 Sikkim 67 16,075.83

31 Tamil Nadu 37 8,005.82

32 Tripura 30 3,539.00

33 Uttar Pradesh 17 7,511.72

34 Uttarakhand 8 6,604.07

35 West Bengal 28 9,398.06

GRAND TOTAL 761 218,356.64